

**BEFORE THE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH), NEW DELHI
ORIGINAL APPLICATION NO. 459/2018
(EARLIER O.A.NO. 196 OF 2014(CZ))**

NEXT DATE: 07/01/2021

IN THE MATTER OF:

RASHMI SINGH

...APPLICANT

VERSUS

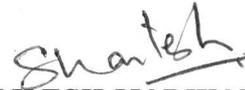
NTPC LTD. & ORS.

...RESPONDENTS

I N D E X

SL.NO.	PARTICULAR	PAGE NO.
1.	Affidavit by NTPC Ltd. placing the quarterly progress report in terms of order dated 21/07/2020 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020.	1-2
2.	<u>Annexure-A/1</u> Status of work progress in setting-up of the FGD plant as on 21/09/2020.	3-17

FILED BY:



(SHAILESH MADIYAL)

Advocate for Respondent No.1
208, C. K. Daphtary Chamber, Tilak Lane
Supreme Court of India
Mob. No.9899549234

PLACE : NEW DELHI

EMAIL.I.D. shaileshmadiyal@salvuspartners.com

Stamp Duty exempted
Being S.C. T. 10 B.C.
SAMADHAI BUNKAR
NOTARY
UPAT. Dist. Allahabad (U.P.)



1
1376/2020

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 459/2018

IN THE MATTER OF:

RASHMI SINGH

...APPLICANT

VERSUS

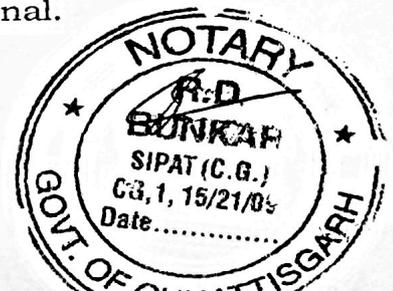
NTPC LTD. & ORS.

...RESPONDENTS

**AFFIDAVIT BY NTPC LTD. PLACING THE QUARTERLY PROGRESS
REPORT IN TERMS OF ORDER DATED 21/07/2020 PASSED BY THE
HON'BLE SUPREME COURT IN CIVIL APPEAL NO. 2728/2020**

I, Pankaj Kumar Sharma, S/o. Sh I. D. Sharma, aged about 54 years, working as Dy. GM (Environment Management), do hereby solemnly affirm and state as under:-

1. That I am the Authorised Representative of the Respondent No.1 in the above mentioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am competent to swear the present affidavit.
2. That vide order dated 27/02/2020 this Hon'ble Tribunal had directed NTPC Ltd. to install the FGD plant at its Sipat unit within a period of 6 months and to ensure to Tarpaulin covering of Coal wagons within one month.
3. I submit that the order dated 27/02/2020 in O.A. No. 459/208 was challenged by NTPC Ltd. before the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020. Vide its order dated 21/07/2020, the Hon'ble Supreme Court of India has disposed-off the Appeal by extending the timelines as follows:
 - i. For setting-up of FGD plant, the timelines were extended in terms of the CPCB notification dated 11/12/2017.
 - ii. With regard to the Tarpaulin covering of the wagons, a further one month time was granted from 21/07/2020.
4. That the Hon'ble Supreme Court has, while extending the period for installation of FGD plant, directed the Respondent No.1/NTPC Ltd. to file quarterly progress report before this Hon'ble Tribunal.



5. In terms of the order dated 21/07/2020 passed by the Hon'ble Supreme Court of India, the status of work progress in setting-up of the FGD plant as on 21/09/2020 is as per **Annexure-A/1**. I submit that the **Annexure-A/1** may be treated as part and parcel of the present affidavit.

Handwritten signature

DEPONENT

पंकज शर्मा
PANKAJ SHARMA
उप महाप्रबंधक (डी एम जी)
DGM(EMG)
एनटीपीसी लि. सीपत, बिलासपुर (छ.ग.)
NTPC Ltd. SIPAT, BILASPUR (C.G.)

VERIFICATION

Verified at Sibat on this 29th day of September, 2020 that the contents of my above affidavit from paras 1 to 5 are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Handwritten signature
Mukesh Kumar Keshari
S/o G. S. Keshari
EMG Deptt.
NTPC - Sibpat.

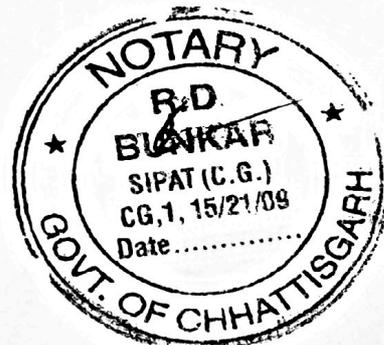
1376/2020

Handwritten signature

DEPONENT
पंकज शर्मा
PANKAJ SHARMA
उप महाप्रबंधक (डी एम जी)
DGM(EMG)
एनटीपीसी लि. सीपत, बिलासपुर (छ.ग.)
NTPC Ltd. SIPAT, BILASPUR (C.G.)

SOLEMNLY AFFIRMED ON SWORN
BEFORE ME BY THE WITHIN NAME.

RAMADHAR BUNKAR
Notary
Sesodal, Distt. Bilaspur
Handwritten signature



Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC-Sipat

Of the total capacity of Sipat station, installation of FGD for 66% of its capacity has been awarded and for balance 34% capacity, award process is in progress. Details is given as below:

Project Name:	3 x 660 MW Sipat stage-I (Unit 1, 2 & 3) : Wet Flue Gas Desulphurization (WFGD) System Package. Date of Notification Of Award - 24th May 2019
Agency Name	GE Power India Limited (GEPIL)
LOA Value (Cr) of Stage#1 units (Unit 1, Unit #2 & Unit#3)	Award value: ₹ 701.69 Cr First Contract- INR 426.13Cr (Ex Works Supply) Second Contract - INR 275.56 Cr (All Services)
Status	Work in progress in Stage#1 units (Unit#1 , Unit#2 & Unit #3) & is expected to be commissioned within timelines as stipulated by Hon'ble Supreme Court of India

2 x 500 MW Sipat stage -II : Wet Flue Gas Desuphurization (WFGD) System status

Project Name:	2X 500 MW Sipat stage -II(Unit 4 & Unit 5) : Wet Flue Gas Desuphurization (WFGD)
Status	Notice inviting tender (NIT) has been published. Bid date had to be extended and next extended Bid Opening Date is 25.09.2020. Expected date of award of contract is by 07.12.2020 & expected to be commissioned within timelines as stipulated by Hon'ble Supreme Court of India

Status of work progress w.r.t. Project Schedule as on 21.09.2020 for Stage#1 Units (Unit 1, 2 &3)

S.No.	Activity	Duration in months from Notification of Award		Unit # 1 /Unit # 3		Unit # 2		Status of work progress as on 21.09.2020
		Start	Finish	Start	Finish	Start	Finish	
1	Basic Engg.	0	4	23-May-19	23-Sep-19	23-May-19	23-Sep-19	Completed
2	Detailed Engg.	-	12	---	23-May-20	---	23-May-20	Slightly delayed, 329 No.s of drawings approved. Agency (M/s GEPIL) is being followed up for submission of 128 drawings.
3	Bought Out Item (BOI)(Ordering)	3	8	---	23-Jan-20	---	23-Jan-20	Major critical 45 BOI ordered. 02 No.s balance remaining.
4	Manufacturing & Supply of Equipments	7	20	23-Dec-19	23-Jan-21	23-Mar-20	23-Apr-21	<p>Manufacturing of equipment started.</p> <p>Lot-I 66 No.s of Absorber shell plates received at site in Aug 20.</p> <p>-Lot II 135 No.s of Absorber shell plates in transit.</p> <p>-Balance C276 plates manufacturing is ongoing at RUNBANG, China and progressive dispatch will be done</p>

5	Manufacturing & Supply of gate, support structure, actuators etc. required for FGD inlet duct connection with ID-Chimney duct	-	12	---	23-May-20	---	23-May-20	Bypass damper Unit # 2 received at Site in Aug 2020. For Unit 1 & 3 manufacturing is in process at Nasik. Duct support structure 2057 MT (Approx.) received at site.
6	Civil & Structural works	3	23	23-Aug-19	23-Apr-21	23-Nov-19	23-Jul-21	<p>CIVIL WORKS :- (Actual Site progress Pictures attached)</p> <p>Excavation for all the 03 Chimney completed.</p> <p>a) Unit# 1, Chimney Raft casting completed . Slip form fabrication work in progress.</p> <p>b) Unit# 3, 3 section Raft casting completed. Last section planned for 23/09/20Chimney.</p> <p>c) Unit # 2 Chimney, PCC completed. Reinforcement binding work started</p> <p>i) Absorber 1:- a) Raft Casting</p>

								<p>Completed</p> <p>ii) Absorber 3:- a)Raft casting done</p> <p>iii) Filtrate tank Raft Casting Completed</p> <p>iv) Waste water tank Raft casting done.</p> <p>v) Process water tank Raft casting done.</p> <p>vi) HC feed tank Reinforcement fixing work i/p.</p> <p>vii) Electrical control building Unit# 1 : PCC work i/p .</p> <p>U # 2 & 3 : foundation work is in progress.</p> <p>viii) Gypsum dewatering building Excavation i/p.</p> <p>ix) Gypsum Storage shed excavation work i/p</p>
7	Mechanical Equipment erection	12	26	23-May-20	23-Jul-21	23-Aug-20	23-Oct-21	<p>Mechanical sub contract awarded by M/s GEPIL to M/s Mecwel. Vijaywada</p> <p>Site I/c Visited Site, manpower mobilisation planned for 25/09/2020</p>

8	Electrical and Control & Instrumentation work	16	29	23-Sep-20	23-Oct-21	23-Dec-20	23-Jan-22	Rigorously following up with the Agency. NTPC Committed to start on schedule time.
9	Commissioning of FGD system	-	30	---	23-Nov-21	---	23-Feb-22	NTPC Committed to finish on schedule time.
10	Completion of Facilities		32 (U #1) 31(U# 3) 35 (U # 2)	---	23-Jan22 23 Dec21 23Aprl 22	---	23-Apr-22	NTPC Committed to finish on schedule time.

Construction of additional chimneys (3 No.s; 150 meter height RCC structure) are in progress.

Detail of the activities along with the photographs are as under:

1. Chimney work Unit # 1, Raft casting completed.



2. Unit # 2 PCC completed, Reinforcement Bar binding work started



3 Chimney Work Unit # 3, Raft casting in progress



4. Absorber Unit # 1, casting done



5. Absorber Unit # 3 Raft casting completed



6. Absorber Unit # 2 PCC completed



7 Filtrate water tank Raft casting done



8 Primary HC feed tank Raft casting done



9. Process Water Tank 1 & 2 shuttering & reinforcement work in progress



10. Electrical control building raft footing casting in progress

